

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:760
ANSWERED ON:15.07.2014
ALLOCATION OF FUNDS UNDER PMS SCHEME
Antony Shri Anto

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount allocated to various States under the Post Matric Scholarship (PMS) Scheme for the students belonging to Other Backward Classes (OBCs) community during each of the last three years, State-wise;
- (b) whether the Government has received any representation from Kerala regarding inadequate allocation of Central assistance under the aforesaid scheme;
- (c) if so, the details thereof;
- (d) whether the Government is likely to enhance the Central assistance to Kerala under the PMS Scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a) The details of the amount allocated to various states/UTs for the last three years pertaining to the Post Matric Scholarship for OBC students is at Annexure.
- (b) Yes.
- (c) During the year 2011-12 vide letter no. 10785/PM/11/SCSTDD dated 08/8/2011, in 2012-13 vide letter no. 1048/A2/ 2012/BCDD dated 21/6/2012 and in 2013-14 vide letter no. BCDD/A3/422/13(1) dated 16/7/2013, the State Government demanded more than the Allocated funds.
- (d) Any additional expenditure incurred by a State/UT beyond the level of Central Assistance according to the Scheme guidelines may be considered for reimbursement by the Central Government, to the extent of availability of savings (mainly from States which are not able to fully avail of their notional allocation, for any reason), towards the end of a financial year. Hence enhancement of Central Assistance to Kerala under the PMS Scheme depends upon the amount of saving towards the end of financial year 2014-15.
- (e) Does not arise.